

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCONMT.PET.(C) No. 411/2020

FOUNDATION FOR MEDIA PROFESSIONALS

Petitioner(s)

VERSUS

AJAY KUMAR BHALLA & ORS.

Respondent(s)

(FOR ADMISSION)

WITH

MA 1086/2020 (X)

(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 54114/2020)

Date : 28-07-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s)

Mr. Huzefa Ahmadi, Sr. Adv.
Mr. Shadan Farasat, AOR

For Respondent(s)

Mr. K.K. Venugopal, AG
Mr. B. V. Balaram Das, AORMr. Tushar Mehta, SG
Ms. Shashi Juneja, Adv.
Ms. Pinky Behera, AORUPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

We have heard Mr. Huzefa Ahmadi, learned Senior counsel appearing for the petitioner, Mr. K.K. Venugopal, learned Attorney General appearing for the Union of India and Mr. Tushar Mehta, learned Solicitor General appearing for the Union Territory of Jammu & Kashmir.

Learned Solicitor General submits that he has received the rejoinder affidavit filed by the petitioner yesterday evening and wants some time to respond to this and the learned Senior counsel appearing for the petitioner has no objection for the same.

As prayed, list the matter on 7th August, 2020.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR